

## Annexure - 3

## List of Operational creditors (Government Dues)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														
S.No.	Name of Claimant	Details of Claim Received		Details of Claim Admitted						(Amount in Rs)				
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claims under Verification	Amount of Claim Not Admitted	Remark
1	Deputy/Assistant Commissioner, CGST & Central Excise, Division-Amravati, Nagpur-II, Commissionerate, Nagpur	9/9/2024	2,281,841	2,281,841	Unsecured	N/A	N/A	No	N/A	-	-	-	-	
2	Commissioner of Customs, NS-II, JNCH, Nhava Sheva	10/18/2024	268,065	268,065	Unsecured	N/A	N/A	No	N/A	-	-	-	-	
	<b>Total</b>		<b>2,549,906</b>	<b>2,549,906</b>						-	-	-	-	